

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3825
ANSWERED ON:19.12.2005
UNEMPLOYMENT ALLOWANCE
Verma Shri Ravi Prakash

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government of Uttar Pradesh has sent a proposal to the Union Government seeking an amount of Rs. 673 crores for providing unemployment allowance to the unemployed people;
- (b) if so, the details thereof;
- (c) the action taken by the Government in this regard; and
- (d) the time by which the aforesaid amount is likely to be made available to the Government of Uttar Pradesh?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

- (a) and (b): Yes, Sir. The Chief Minister of the State of Uttar Pradesh has sent letters to Hon'ble Prime Minister for providing Rs.673 crores as Central assistance for making payment of the unemployment allowance to the educated unemployed.
- (c) and (d): The proposal was examined. The Central Government is not in favour of payment of unemployment allowance excepting as provided under the National Rural Employment Guarantee Act, 2005.